

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 112
CP(IB) 358 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Cargil India Pvt Ltd
V/s
IMP Powers Ltd

.....Applicant

.....Respondent

Order delivered on ..16/08/2021

Coram:

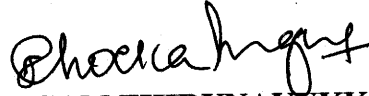
Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Saumitra Chaturvedi, Advocate.
For the Respondent : Mr. Munjal Bhatt, Advocate.

ORDER

Matter stands adjourned for physical hearing to 26.10.2021.



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)